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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/207/2016
NAME OF THE PETITIONER(S) : Accel Limited
NAME OF THE RESPONDENT(S) : Accel Frontline Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

PRADYUMAN DUBEY
THAIYANBAK KANINAY
K. LOWTHAM KUMAR

RESPONDENT No.2
counsel for R1, 4-9

COUNSEL FOR PETITIONER Kh Kh Kh

ORDER

Counsels representing both the parties present. Both the parties prayed time for reporting the outcome of settlement between the parties. Time is enlarged at request. However, if the matter is settled between the parties earlier to the date fixed, the parties are at liberty to mention the same before this Bench, if necessary.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)